



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 98/2023/EZ

In The Matter of:

Santosh Kumar Yadav

... Applicant

Versus

State of West Bengal & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 05, SWM
DEPARTMENT OF THE KOLKATA MUNICIPAL CORPORATION.

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Filed by

Sibojyoti Chakrabarti

SIBOJYOTI CHAKRABARTI

Advocate

For The Kolkata Municipal Corporation

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(M): 9007035534



-1-

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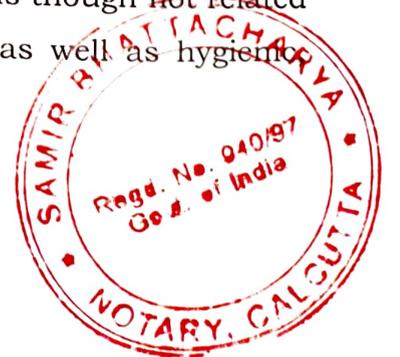
State of West Bengal & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 05, SWM
DEPARTMENT OF THE KOLKATA MUNICIPAL CORPORATION.

I, Subhasis Das, S/o Late Bidhu Bhusan Das, aged about 59 years, by faith-Hindu and working for gain as the Executive Engineer (Civil)/SWM Department, Kolkata Municipal Corporation, having office at 48, Market Street, Kolkata: 700087, do hereby solemnly affirm and submit as follows:-

1. That this affidavit is being filed by the deponent in compliance to the Solemn Order dated 05.09.2023 passed by this Hon'ble Tribunal.
2. That in obedience to the Solemn Order, passed by the Hon'ble Tribunal, an inspection has been carried on by the Officials of the Kolkata Municipal Corporation, at 2/6D, Nitya Ghosh Street, P.S- Watgunge, Kolkata: 700023, Ward Number 75, on 17.08.2023. On inspection it was observed that there is no authorized KMC Vat but one urinal and bath place situated and the same is though not related to SWM, but for the interest of general public as well as hygiene SWM, KMC staff are cleaning the urinal regularly.



Photocopy of the Inspection report is annexed herewith and marked with the letter 'R-1'.

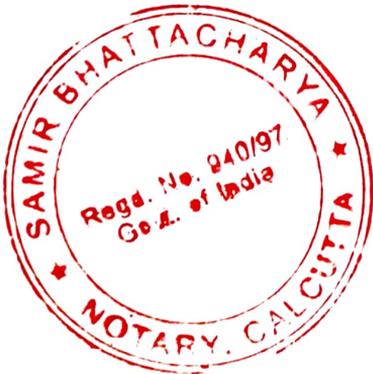
3. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

Identified by me

Sibajyoti Chakraborty
Advocate
For K.M.C 04.10.2023

Subhasis Das
Deponent

Ex. Engr.(C)/S.W.M.I.
K.M.C.



VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on 4th day of October, 2023.

Identified by me

Sibajyoti Chatterjee

Advocate

For K.M.C 04.10.2023

Subhasin Das

Deponent

**Ex.Engr.(C)/S.W.M.I.
K.M.C.**

Notemly Affirme
Declared before me U/S
CPC / U / S297 (C) CRP

Notary

04.10.23



Samir Bhattacharya
Notary, Govt. of India
Regd. No.-940/97
Civl Civil Court, Calcutta

04 OCT 2023

Annexure - R-1

- 4 -

E.E. (C)-III
S.W.M.-I
48, Market Street,
Kolkata - 87



Santosh Kumar Yadav
Versus
State of West Bengal & ORS

Re: Reply regarding construction beside the entrance of premises 2/6D, Nitya Ghosh Street, Kolkata - 23, P.S. - Watgunge in Ward - 75 for hearing before the National Green Tribunal, Eastern Zone Bench, Kolkata.

Santosh Kumar Yadav has made an application alleging that beside the entrance of premises 2/6D, Nitya Ghosh Street, Kolkata - 23, P.S. - Watgunge, K.M.C. - Ward - 75, an unauthorized garbage vat and toilet is present, creating unhygienic atmosphere in the locality. This department has made an inspection at that place and found there is no authorized K.M.C. Vat. But one urinal and bath place, situated at this place, which is not S.W.M. related matter. For public interest, S.W.M.-I/Br.-IX/Ward 75 staffs are cleaning the urinal regularly, pictures of which is enclosed herewith.

Submitted.

[Signature]
21/09/23

C.O./ Ward - 75
OFFICER W 75
(S.W.M.-I) BR. IX
K.M.C.

- Copy to :-
1. C.M.E. (S.W.M.)
2. Dy. C.E. (S.W.M.-I)

[Signature]
21-09-23

C.O./ Ward - 75
OFFICER W 75
(S.W.M.-I) BR. IX
K.M.C.

[Signature]
21/09/2023
A.D./S.W.M.-I/Asst. Director
SWM-I/BR. IX,
K.M.C.



[Signature]
Dy. C.E. (S.W.M.-I)

[Signature]
CHIEF MUNICIPAL ENGINEER (SWM)
KOLKATA MUNICIPAL CORPORATION

[Signature]
21/09/23
Dy. C.E. (S.W.M.-I)
Kolkata Municipal Corporation

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AFFIDAVIT ON BEHALF OF THE
RESPONDENT No. 05, (SWM
DEPARTMENT) KOLKATA
MUNICIPAL CORPORATION.

SIBOJYOTI CHAKRABARTI
Advocate
For K.M.C
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